

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-455(PB)/2017

IN THE MATTER OF:

M/s. Indiabulls Housing Finance Ltd.

.....Petitioner

v.

M/s. Forging Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s): Mr. Chetan Sharma, Senior Advocate
Mr. Abhishek Swarup, Mr. Amit Gupta, Mr. Anupam
Sinha & Ms. Abhilasha Vij, Advocates

For the Respondent(s): Ms. Garima Sharma, Advocate

ORDER

A copy of the complete paper book has been served on the learned counsel for the respondent in the court today.

List for further consideration on 07.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

03.11.2017

Vineet